

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3606  
ANSWERED ON:18.12.2006  
DIVERSION OF SALT PAN LANDS  
Prabhu Shri Suresh Prabhakar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether certain salt pan lands have been allowed to be diverted in Mumbai for housing construction;
- (b) if so, whether clearance has been obtained under Coastal Regulation Zone;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a)&(b) No environmental clearance has been granted by the Ministry of Environment and Forests for diversion of salt pan lands in Mumbai for housing construction, under the provisions of Coastal Regulation Zone (CRZ) Notification, 1991.
- (c) Does not arise.
- (d) The salt pans which use tidal waters for salt pan activities are categorized as CRZ-I(ii), namely inter-tidal areas.